

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Central Excise Appeal No. 20766 of 2017

(Arising out of Order-in-Appeal No.MYS-EXCUS-000-APP-078 to 87/16-17 dated 19.01.2017 passed by the Commissioner of Central Excise (Appeals), Mysore.)

JK Tyres & Industries Ltd.

Truck Radial Plant-II
KRS Road,
Mysore – 570 016.

Appellant(s)

Versus

**Commissioner of Central
Excise**

Mysore II Division,

S1 & S2, Vinaya Marga
Siddartha Nagar,
Mysore – 570 011.

Respondent(s)

Appearance:

Shri Ravi Raghavan, Advocate
Ms. Sneha Philip, Ms. Shraddha
Pandey, Advocates

For the Appellant

Shri Rajiv Kumar Agrawal, AR
Shri K. A. Jathin, AR

For the Respondent

CORAM:

HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)

HON'BLE MRS. R. BHAGYA DEVI, MEMBER (TECHNICAL)

Date of Hearing: 26.10.2023

Date of Decision: 19.12.2023

This appeal is allowed. For order, see order of date in
19.12.2023 in Central Excise Appeal No.20765 of 2017.

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**